## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

2 2

T.C.P No. 264/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Systems Products Enterprises Pvt.Ltd.

V/s.

GMP Technical Solutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Sherry Pehonome

1/b Anblegal

## **ORDER**

## TCP No.264/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 21.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)